

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1593 OF 2018 IN  
APPEAL NO. 333 OF 2018 &  
IA NOS. 1594 & 1593 OF 2018**

**Dated: 8<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**ES Sun Power Private Limited & Anr. .... Appellant(s)  
Versus  
The Managing Director, Bangalore Electricity .... Respondent(s)  
Supply Company Limited (BESCOM) & Anr.**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Chirag Kher  
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Balaji Srinivasan  
Mr. Siddhart Kohli for R.1

**ORDER**

We have heard the learned counsel appearing for the Appellant and Respondent No. 1 at length. Arguments concluded.

**Order is reserved.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/kt*